

Interest-free credit from World Bank

2103. SHRI LAKSHMAN MAL-LICK: Will the Minister of FINANCE be pleased to state:

(a) the total amount of interest-free credit expected from the World Bank in the current financial year;

(b) what is the total amount of such interest-free credit asked for by Government from the World Bank; and

(c) the details thereof?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (c). Assistance from the International Bank for Reconstruction and Development (IBRD), commonly known as the World Bank, carries an interest rate which varies from time to time. Credits made by its soft loan affiliate, the International Development Association (IDA) carry no interest but commitment and service charges are levied on them.

In the financial year 1981-82, agreements for IDA credits have been signed for the following projects:—

Name of Projects	Amount of Credit (US \$ million)
1. N.C.D.C. II	125
2. Hazira Fertilizer	400
3. Korba—II	400
4. Kanpur Urban Development	25

Due to a reduction in the contribution of major donors to the second

instalment of the Sixth Replenishment of IDA, there is a shortfall in its commitment authority for its fiscal year 1982 (July 1, 1981—June 30, 1982). This is expected to result in a reduction in the amount available to India, but IDA has not yet officially notified the country allocations consequent upon the shortfall.

IDA loan through Agricultural Refinance Development Corporation

2104. SHRI HARIHAR SOREN: Will the Minister of FINANCE be pleased to state:

(a) whether the International Development Association had given credit to India through the Agricultural Refinance Development Corporation in 1980-81 and 1981-82;

(b) if so, the total amount of credit obtained from the I.D.A. in the above years;

(c) the names of States where various project works for the utilisation of the loans had been undertaken; and

(d) the details about the progress made in the utilisation of the amounts?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (d). A statement giving details of projects assisted by the International Development Association for which agreements were signed in 1980-81 and 1981-82, in which the Agricultural Refinance Development Corporation is participating, is laid on the Table of the House.

Statement

Name of the Project	Amount	ARDC component	States involved	Utilisation of ARDC component (amount of refinance disbursed as on 31-1-82)
1	2	3	4	5
1. ARDC III Credit Project	Rs. 212 crores (\$ 250m.)	Full amount	All states	Fully utilised

1	2	3	4	5
2. Inland Fisheries Project	Rs. 17 crores (\$ 20 m.)	Rs. 7.9 crores (\$ 9.3 m.)	Bihar, Orissa, West Bengal, Madhya Pradesh and Uttar Pradesh	Rs. 3.4 lakhs (\$ 40,000)
3. Karnataka Sericulture Project	Rs. 45 crores (\$ 54 m.)	Rs. 3.7 crores (\$ 4.4 m.)	Karnataka	Rs. 54 lakhs (\$ 635,000)
4. Cashewnut Project	R. 18 crores (\$ 22m.)	Rs. 11.6 crores (\$ 13.7 m.)	Karnataka, Andhra Pradesh, Kerala, Orissa	Rs. 64 lakhs (\$ 750,000)

Note :—Conversion of dollars to rupees and vice versa has been done at the rate of \$ 1 = Rs. 8.5

Expansion of Goa Shipyard

2105. SHRIMATI SANYOGITA RANE: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Goa Shipyard has drawn up an expansion programme; and

(b) the salient features of this programme and the expenditure involved therein?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) Yes Sir.

(b) Goa Shipyard Limited has drawn up plans for setting up facilities for the construction and repair of deep draught vessels at an estimated cost of Rs. 99 lakhs. The programme envisages extension of slipway into water front by 32 metres, providing side arms and walkways on both sides of the slipways and carrying out associated capital dredging. Building and equipping of an electronic workshop at an estimated cost of Rs. 17 lakhs is already in progress. Extension of Number 3 production and assembly bay by about 35 metres at a cost of Rs. 23 lakhs is also underway. The Company is also planning to extend the existing fit-

ting-cut jetty by 60 metres at an estimated cost of Rs. 60 lakhs.

Besides, G.S.L. is also in the process of drawing up a long-term plan for augmenting its infrastructure for construction and repairs of various types of vessels and crafts.

Launch seized in Bombay Sea with contraband goods

2106. PROF. MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state:

(a) whether the Custom and Marine Preventive authorities in Bombay seized a launch near Hajiali shore in Bombay on 25th January, 1982 along with contraband worth Rs. 25 lakhs and arrested five Pakistani crew;

(b) if so, whether there has been any organized gang behind this smuggling; and

(c) whether any action has been taken to prevent such smuggling in future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) Yes. Sir. Officers of the Marine and Preventive Wing of the Collectorate of